

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 14.02.2024

**Misc. Application No. 1723 of 2023
And
Appeal No. 105 of 2024**

KBS India Ltd. ...Appellant

Versus

National Stock Exchange of India Limited ...Respondent

Mr. Kunal Kataria, Advocate and Ms. Snehali Karkera,
Advocate i/b S & Associates for the Appellant.

Mr. Karma Vivan, Advocate with Mr. Ishan Agrawal,
Mr. Tejas Kothalikar and Mr. Ashutosh Mishra, Advocates i/b
Nyaayam Associates for the Respondent.

ORDER:

1. The respondent is directed to file a short reply within two weeks on the direction to the appellant to submit a restructuring plan within 45 days. One week thereafter for filing rejoinder on the same reply.

2. List for admission on March 4, 2024.

Ms. Meera Swarup
Technical Member

14.02.2024
msb